RAJYA SABHA

[30 July, 2003]

23.03

33.97

42.80

85.40

33.93

28.35

32.34

88.63

19.70

'Lodna washery has been converted to wash non-coking w.e.f.June 2002.

0.48

2.72

2.50

6.50

4.50

2.

3.

4.

5.

6.

Lodna

Kargali

Piparwar

Gidi

Bina

Recruitment in coal sector

34.84

41.07

86.48

20.60

 $1029. \ SHRI \ JIBON \ ROY:$ Will the Minister of COAL be pleased to state:

- (a) whether there is any embargo on recruitment in coal sector;
- (b) whether it is a fact that for years casual workers are being engaged; and
- (c) if so, the action Government have taken to regularise the casual workers after stipulated 240 days?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) There is an embargo on recruitment in coal sector excepting recruitment in statutory posts, appointment of SC/ST under special recruitment drive, employment under provisions of National Coal Wage Agreement (NCWA) and of Land Losers Scheme.

- (b) No, Sir.
- (c) Does not arise in view of the reply above.

Steps to boost loss making subsidiaries of C.I.L

- 1030. SHRI SURENDRA LATH: Will the Minister of COAL be pleased to state:
- (a) whether Government have identified the loss making subsidiaries of Coal India Ltd. (CIL);
- (b) if so, what are those subsidiaries and the loss sustained by them each, annually during the last three years; and
- (C) the steps taken to improve the performance of loss making coal companies ?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) Yes, Sir.

(b) Eastern Coalfields Limited (ECL), Bharat Coking Coal Limited (BCCL) and Central Coalfields Limited (CCL) are the three loss making subsidiaries of Coal India Ltd.

The losses sustained by these companies during the last three years are as under:

(In Rs. Crore)

	2000-01	2001-02	2002-03 (Prov.)
ECL	-917.19	-277.64 -	-170.00
BCCL	-1276.70	755.00 -	-670.00
CCL	-792.91	108.32	301.90

(c) These three companies have been referred to BIFR. BIFR has nominated State Bank of India as the operating agency for ECL, who has drafted a rehabilitation scheme for ECL. This scheme has been discussed at various levels. However, the scheme has not been accepted by all the stakeholders. CIL and ECL have been asked by the Ministry of Coal to explore alternative revival strategy for deliberation with the Ministry.